

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 51(ND)15
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

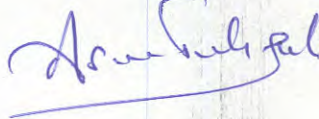
SH. R.VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY: M/s. Sermet Gureol V/s. M/s. Kalindi Building Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

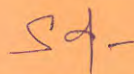
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Rishi Sood	Adv.	Petitioner	
2.	Ashutosh Singh			

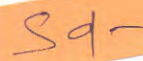
ORDER

The Learned Counsel for the Petitioner is present. None for the respondent.

Matter is adjourned to 07.3.2017.



(S.K. Mohapatra)
Member (Tech.)



(R. Varadharajan)
Member (Judicial)